## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/61/2016

NAME OF THE PETITIONER(S)

: Shri. T. Sathiah

NAME OF THE RESPONDENT(S)

: Kothacheruvu Plantations & Industries Pvt Ltd and 4 Others

**UNDER SECTION** 

: 237(b)

...... S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

(Rov Frankorsarasejavar)

## **ORDER**

Proxy counsels representing both the counsels on record are present. Counsel for petitioner sought time to report on the notice served on R4 & R5. Counsel for R1 to R3 stated that there is no nomination of R2 for bringing the LRs of R2 on record. Further he stated that he will check again and inform regarding the same. Both the counsels are directed to take steps for bringing the LRs of R2 on record, if necessary. Counsel for petitioner is further directed to serve private notice to R4 & R5 and file proof of the same by way of an affidavit by the next date of hearing. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)